

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. PWD-LIT/12/2021-05 dated 27.08.2021

GOVERNMENT ORDER NO:- 4382 -JK (LD) of 2021

DATED:- 31 - 08 - 2021

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

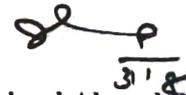
Secretary to Government,

Dated:- 31 - 08 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

15. Learned Advocate General, J&K.
16. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
17. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
18. Principal Secretary to Government, PW(R&B) Department
19. Registrar General, J&K High Court, Jammu/Srinagar.
20. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
21. Director Litigation , Srinagar/ Jammu.
22. Law Officer concerned
23. Officer In Charge Litigation(OIC).
24. Private Secretary to Chief Secretary for information of Chief Secretary.
25. Private Secretary to Secretary Law.
26. Incharge Website.
27. Government Order file.
28. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4382-JK(LD) of 2021 dated 31.08.2021

S.No	CASE No.	OIC
1.	WPC No. 1699/2021 titled inhabitants of village Mohra Dhadu Badrah & Upper Patroon of Panchayats Kantal and Bari Tehsil Bani district Kathua Vs U.T of J&K and Ors	Sh. K.K Sharma, Executive Engineer, PMGSY, Divison Billawar
2.	CPOWP No. 94/2015 in OWP No. 705/2015 titled Sheikh Manzoor Ahmad Vs Shri Alok Mengi & Ors	Sh. Vinod Kumar Gupta, Executive Engineer, PWD(R&B) Division Ramban
3.	WP(C) No. 272/2021 titled Mohd Mushtaq Vs U. T of J&K and Ors	Sh. Maqbool Hussain, PWD Division Rajouri
4.	WP(C) No. 1661/2021 titled M/s TBA Infrastructure (P) Ltd V/s UT of J&K and Ors	Sh. Rajesh Baghat Executive Engineer PWD(R&B) Construction Division __ Jammu
5.	WP(C) No1657/2021 titled Anil Kumar & Ors V/s U.T of J&K and Ors	Sh. Parvez Ahmed, , Executive Engineer, PWD(R&B) Divison Chatroo(Kistwar0
6.	CPOWP 199/2018 in OWP 185/2009 titled Krishan Singh V Prathana Ram Swami, Deputy Commissioner reasi & ors	Sh. Arvind Gupta, Executive Engineer PWD (R&B) Division Katra
7.	WP(C) 1662/2021 titled Kahan Chand v/s UT of J&K The Principal Secretary Public Works Department	Sh. Mohd Ayoub Wani, PW(R&B) Special Sub Division Doda.


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